

would be installed in the rest of the Plan period; and

(b) if not, the reasons therefor?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). Preliminary preparations for a fertiliser plant at Trombay are under way. The expansion of Pimpri Antibiotics factory is already undertaken.

Export of Iron Ore

1085. Shri Chintamani Panigrahi: Will the Minister of Commerce and Industry be pleased to state:

(a) the amount of iron ore which has been exported through the ports of Guddalore, Cochin, Mangalore, Belikens, Karwar and Pradip from January, 1958 to 1960 so far;

(b) the countries to which iron ore has been exported respectively through these ports by the State Trading Corporation during the above period;

(c) what is the export earning of the State Trading Corporation from these ports during the above period;

(d) what amount has been spent respectively in improving facilities for exports on all these ports during the above period; and

(e) whether the State Trading Corporation spends anything for improving export facilities of these ports?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) to (d). Two statements giving the necessary information are laid on the Table of the Sabha. [See Appendix II, annexure No. 61.]

(e) No, Sir.

Import of Dyes and Chemicals

1086. { Shri Nagi Reddy:
Shri Vasudevan Nair:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No. 1457 on the 15th December, 1959 and state whether the information has

since been collected regarding the amount of licensing done to ICI Ltd. and five top-most firms in the field of dyes and chemicals during 1956-58?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): Yes, Sir. The following three statements—

No. I—showing licensing done under category of Established Importers to Imperial Chemical Industries and other top most firms for the import of chemicals falling under S. Nos. 22-31/V for the licensing periods January-June 1956 to April-September 1958.

No. II—showing licensing done to I.C.I. and other topmost importers (excluding Established Importers) for import of chemicals falling under S. Nos. 22-31/V for the licensing periods January-June, 1956 to April-September 1958.

No. III—showing licensing done under the category of Established Importers to I.C.I. and other topmost firms for the import of dyes falling under S. No. I-B/III for licensing periods January-June 1956 to April-September 1958.

are laid on the Table of the Sabha [See Appendix II, annexure No. 62.]

Dalai Lama

1087. { Shri Raghunath Singh:
Shri Chintamani Panigrahi:
Shri Aurobindo Ghosal:

Will the Prime Minister be pleased to state the amount spent on Dalai Lama and his party for their maintenance in 1959 and for his tour programme in India during January-February, 1960?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): A sum of Rs. 4,41,151.46 (Rs. four lakhs forty-one thousand one hundred fifty one and nP 46) has been spent on the maintenance of the Dalai Lama and his party from April to December, 1959.